# GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 2214 ANSWERED ON 20<sup>TH</sup> DECEMBER, 2022

### PMFME SCHEME

### 2214. DR. VISHNU PRASAD M.K.:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the number of States in which the PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme has been implemented so far;
- (b) the details of the successful outcome of the said scheme;
- (c) the amount of subsidy released in the country including Tamil Nadu under the said scheme during the last two years and the current year; and
- (d) the details of steps being taken to make the said scheme more transparent?

#### ANSWER

# THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

(a). 35 States/UTs are implementing PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme in the country. West Bengal is yet to decide on participation in the scheme.

(b). The details of outcome / achievements made under the Scheme till date, since its inception are at Annexure-I.

(c). The amount of subsidy released in the country including Tamil Nadu under the PMFME schemes during the last two years (till date) is at **Annexure-II**.

(d). To implement the scheme in transparent manner, an institutional mechanism has been kept in place at National, State and District levels. At the national level, Inter-Ministerial Empowered Committee (IMEC) has been constituted as a policy making body to give overall direction, guidance for implementation of the scheme and monitor & review its progress and performance. Further, all the States/ UTs have appointed State Nodal Agencies (SNAs), constituted State Level Approval Committees (SLACs) & District Level Committees (DLCs) for implementation of the scheme. Online portal has also been in place for submission of applications, approval and release of subsidy under the scheme.

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# ANNEXURE REFERRED IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2214 FOR ANSWER ON 20.12.2022 REGARDING "PMFME SCHEME"

# **Details of outcome / achievements made under the Scheme till date**

1. All the States/ UTs have appointed State Nodal Agency (SNA), constituted State Level Approval Committee (SLAC) & District Level Committee (DLC) for implementation of the scheme. The Government of West Bengal is yet to decide on participation in the scheme.

2. 35 States/ UTs have nominated 42 State Level Technical Institutions (SLTI) which has been approved by the Ministry.

3. 35 States/ UTs recommended ODOPs for 713 districts which has been approved by the Ministry.

4. 55,357 applications of individual micro food processing enterprises have been submitted for Credit linked subsidy out of which 12,561 loans sanctioned and Grant in Aid- Center Share released to 4,667 beneficiaries amounting to Rs. 110.86 crore.

5. Seed capital amount of Rs. 308.58 crores released to 95,852 SHG members.

6. 76 Incubation Centres has been approved with an outlay of Rs. 205.95 cr. for establishment of Incubation Centre which are established in ODOP processing lines and allied product lines.

7. 2 National Tie-ups with NAFED has been done and 12 brands have been launched under the scheme. 6 State proposals have been approved which include Punjab (Aasna), Maharashtra (Bhimthadi), Karnataka (Seemi and Bhima) and Andhra Pradesh (Madugula Halwa and Aamodam).

8. 487 Master Trainers of 35 States/UTs trained; 843 District Level Trainers trained on ODOP and EDP. 9,036 beneficiaries trained so far.

9. 1736 District Resource Persons (DRPs) appointed in 35 States/UTs.

10. NIFTEMs have prepared training modules (ODOP) which have been published on MOFPI and NIFTEMs website. These include 760 training modules (ODOP) which include 190 Presentations, 190 Videos, 190 DPRs and 190 Course Content/Handbooks

11. MoFPI has signed Memorandum of Understanding (MoU) / Joint Letters with Department of Agriculture & Farmers Welfare (DA&FW), Indian Council for Agriculture Research (ICAR), Department of Animal Husbandry and Dairying (DAHD), Food Safety and Standards Authority of India (FSSAI), Ministry of Rural Development (MoRD), Ministry of Housing and Urban Affairs (MoHUA), Ministry of Tribal Affairs, National Cooperative Development Corporation (NCDC), National Scheduled Tribes Finance and Development Corporation (NSTFDC) and National Schedule Finance Development Corporation (NSFDC) apart from many other Government Institutions for convergence of PMFME with other schemes, identification & handholding of beneficiaries, support in capacity building, marketing & branding and increasing outreach of scheme.

# ANNEXURE REFERRED IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2214 FOR ANSWER ON 20.12.2022 REGARDING "PMFME SCHEME"

Details of subsidy released in the country including Tamil Nadu under the PMFME schemes during the last two years and the current year

Sl. No.	State/UT	Subsidy (Center share) (Rupees in Lakhs)
1	A & N Islands	34.43
2	Andhra Pradesh	682.33
3	Arunachal Pradesh	3.15
4	Assam	235.17
5	Bihar	3.98
6	Chandigarh	21.11
7	Chhattisgarh	59.62
8	Dadra NH D&D	7.04
9	Delhi	23.27
10	Goa	21.67
11	Gujarat	57.17
12	Haryana	525.25
13	Himachal Pradesh	1,066.01
14	J & K	177.91
15	Jharkhand	-
16	Karnataka	1,003.43
17	Kerala	180.45
18	Ladakh	39.02
19	Lakshadweep	-
20	Madhya Pradesh	672.70
21	Maharashtra	1,993.79
22	Manipur	582.19
23	Meghalaya	10.19
24	Mizoram	-
25	Nagaland	36.82
26	Odisha	195.44
27	Puducherry	0.74
28	Punjab	815.12
29	Rajasthan	364.21
30	Sikkim	3.50
31	Tamil Nadu	1,127.70
32	Telangana	92.89
33	Tripura	20.39
34	Uttar Pradesh	955.88
35	Uttarakhand	74.00
	TOTAL	11,086.56